

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 1610
TO BE ANSWERED ON 27TH NOVEMBER, 2019**

FACILITIES FOR 5G NETWORK

1610. SHRI VINOD L. CHAVDA:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government has provided adequate facilities to operate 5G network in the country;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

ANSWER

**MINISTER OF COMMUNICATIONS, LAW & JUSTICE AND
ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)**

(a) to (c) The radio spectrum and the telecom licenses being awarded by the Government are technology neutral and can facilitate deployment of any network/services. The standards for IMT 2020 (International Mobile Telecommunications 2020), also known as 5G technologies in industry, are being finalised. After finalisation of IMT 2020 standards, question of adequate facility will arise.
